## F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 10.01.2017

## ORDER NO. 04 of 2017

Hon'ble President is pleased to order the following sitting commencing from 16.1.2017 to 27.1.2017 or till further orders, whichever is earlier, for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 23.01.2017 to 27.01.2017	Excise & Customs Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	From 16.01.2017 to 20.01.2017  From 23.01.2017 to 27.01.2017	Excise, Customs & Service Tax Division Bench Matters. Service Tax Division Bench Matters.
Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 16.01.2017 to 20.01.2017 at 10.30 a.m. From 23.01.2017 to 27.01.2017 at 2.30 p.m.	Single Member Bench Matters  Single Member Bench Matters

- 1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- 2. On every Friday afternoon special bench sittings will be notified, if any.

By Order

(A.Mohan Kumar) 15 11

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Dy. Registrar

## F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 10.01.2017

## ORDER NO. 05 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. **170 of 2016 for CESTAT Mumbai** to the extent indicated below:-

On 20.1.2017 at 10.30 a.m. Hon'ble Shri M.V. Ravindran, Member (J), Hon'ble Shri Raju, Member (T) and Hon'ble Shri C.J. Mathew, Member (T) will hear the following Larger Bench matters:

C/688/08, C/48-55,126/2010, C/372-378/12

In the event of the Larger Bench being adjourned or otherwise, the original Bench will resume.

By Order

(A.Mohan Kumar) Registrar

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Dy. Registrar